

Government is having the will power to complete the fencing and the pace in this regard is quite fast. Ten long years have already passed since the Assam Accord was signed in which it was committed that Indo-Bangladesh border fencing will be erected. As per your report, out of almost 900 kms., to be precise 896 kms., you could complete only 501 kms. It means almost 400 kms. area is still left. With all your will power you have taken 10 years to complete fencing of 500 km. of area. It will take another 10 years to complete another 400 km. Assuming by the pace at which you are going, it will take another decade to complete the border fencing. The people of Assam are getting restless.

MR. SPEAKER: Please formulate the question.

DR. JAYANTA RONGPI: Are you going to take any special step to expedite the pace so that not only the border fencing is erected but also the commitment made by the Government of India in the Assam Accord is fulfilled at the earliest? Already one decade has passed.

SHRI RAJESH PILOT: Sir, it is a fact that the Assam Accord was made possible due to the sincere approach from both the sides. The work started well in 1984. After this tender was given, it worked well. Let me also tell the House that during some short period, I think it was during 1989-90 when the AGP Government was there, it slowed down very badly. It did slow down the pace of work. But I assure the House that we will put strong pressure so as to complete the work within the scheduled time so that it does not get delayed further.

#### Mid-Term Appraisal

\*64. †SHRI RAJNATH SONKAR SHASTRI:

SHRI RAJESH KUMAR:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether mid-term appraisal of the Eighth Five Year Plan has been completed:

(b) if so, the details thereof alongwith the shortfalls noticed in various sectors, sector-wise;

(c) the manner in which the shortfalls are proposed to be met; and

(d) the original Plan allocations and the projected actual utilisation by the end of the current Plan period; sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b). The necessary exercise pertaining to Mid-Term Appraisal (MTA) of the Eighth Five Year Plan (1992-97) is underway in the Planning

Commission in consultation with the concerned Ministries/ Departments of Government of India.

(c) This question will arise only after the completion of mid-term appraisal.

(d) A Statement indicating the sector-wise Eighth Plan allocation is placed on the Table of the House. Sector-wise actual utilisation of the Plan allocations for the entire Plan will be known after the terminal year of the Eighth Plan is over in 1996-97 and no projections of actual expenditure can be made at this stage.

#### STATEMENT

##### Public Sector Outlay by Major Heads of Development - Eighth Plan (1992-97)

(Rs. crores at 1991-92 prices)

Sl. No.	Head of Development	Outlay
I.	Agriculture and Allied Activities \$	54992.50
II.	Rural Development	34425.36
III.	Special Area Programmes	6750.16
IV.	Energy*	115561.09
V.	Industry and Minerals	46921.75
VI.	Transport	55925.57
VII.	Communication	25109.98
VIII.	Science and Technology	4131.71
IX.	Ecology and Environment #	4909.98
X.	General Economic and General Services	6360.00
XI.	Social Services	79011.90
Grand Total		434100.00

\$ includes allocations for Irrigation and Flood control.

\* includes allocations for Integrated Rural Energy Programme.

# includes allocations for Forestry and Wildlife.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: The hon. Minister has stated in his reply that the work of mid-term appraisal of the Eighth Five Year Plan and the exercise pertaining to it is underway in the Planning Commission in consultation with the Ministries concerned. The work of mid-term appraisal has not been completed so far. A meeting was held on 6th July, 1995 to finalise the draft of the mid-term appraisal, and thereat it was decided to convene another meeting on 19th July, 1995 to be chaired

by the Prime Minister and to place all the documents there and to finalise mid-term appraisal. I want to know from the hon. Minister. Whether it is true that a draft which was placed and discussed in the meeting held on 6th July, 1995 revealed that some negative results, like increasing disparity on account of economic liberalisation policy come to light and it has noticed that the graph of employment as well as poverty has gone down during the last three or two and half year. This apart, social sectors have been affected very much following heavy curtailment in expenditure resorted to by the Government.

[English]

MR. SPEAKER: It is a very good question; you should understand it please.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Is it true that a special programme involving Rs. 6 thousand, 750 crore and 16 lakh has been affected. The hon. Minister stated in his reply that the social works involving Rs. 79 thousand 11 crores and 90 lakh have been adversely affected. And not only this, the amount of Rs. 4 thousand 131 crore and 41 lakh which is going to be spent on health has affected science and technology programme, is it true?

[English]

SHRI GIRIDHAR GAMANG: Sir, the internal meeting of the Planning Commission was held but the full Planning Commission meeting which was scheduled was not held because of the reason that consultations with the Ministries concerned is still going on. The issues on which the hon. Member asked questions are being discussed by the Planning Commission. It will be difficult for me to give all the details to the questions asked because all these issues are still being discussed with concerned Ministries/Departments by the Planning Commission.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Sir, protection is required. It has been highlighted in all the newspapers of the country and all has happened due to it.

MR. SPEAKER: You ask this question properly. Why the mid-term appraisal has not been carried out so far?

SHRI RAJNATH SONKAR SHASTRI: I am asking the same question. He will answer to this question also.

MR. SPEAKER: He will not answer to the newspapers. He will reply to your question.

SHRI RAJNATH SONKAR SHASTRI: No, Sir. I want to ask the hon. Minister if he has not understood my question fully. I have asked all my questions. I want his reply.

[English] [Translation]

MR. SPEAKER: No, please understand. He does not have answers to your questions as the mid-term appraisal is still underway.

SHRI RAJNATH SONKAR SHASTRI: It has been carried out on 6th July, 1995 and this has been reported in all the news papers.

[English]

MR. SPEAKER: Mr. Shastri, you should understand this basic fact.

[Translation]

This is an important question. You are raising doubts on his answer. Whatever the Minister states in the House, is authentic. But which have been received from outside this House is not authentic.

[English]

Please understand it.

[Translation]

You should ask, as to why the mid-term appraisal has not been carried out so far.

SHRI RAJNATH SONKAR SHASTRI: Through you I want a reply from the hon. Minister to the 'a' part of my second question as to why the mid term appraisal has not been done.

HON. MEMBER: You ask, why it has not been done.....

SHRI RAJNATH SONKAR SHASTRI: Why it has not been done by you and the (B) part of the second question is that I have come to know that you have carried out some mid-term appraisals.....

MR. SPEAKER: No, no, not like this.....

SHRI RAJNATH SONKAR SHASTRI: He has made a statement it has come to my notice and.....

MR. SPEAKER: Whatever the Minister speaks in this House is final. We do not pay attention to whatever he speaks outside the House. If he is wrong, you can take action against him later. Please leave it and sit down.

[English]

SHRI GIRIDHAR GAMANG: Sir, the internal meeting was held by the Planning Commission. The hon. Member wants to know about the midterm appraisal.....

MR. SPEAKER: The Member wants to know, the House wants to know why the midterm appraisal is not done on time.

SHRI GIRIDHAR GAMANG: Sir, it was delayed because we have to consult the States also. In some States elections were there and they were not able to come and discuss with the Planning Commission. But the Ministries and the Departments should have been informed about the Appraisal being done by the Planning Commission.

Sir, we discussed this in our internal meeting. A full Planning Commission meeting is yet to take place. It was not fixed because the discussion with the Ministries and the Departments by the Planning Commission have not been completed so far. They are under way. As soon as the information is received, it will be discussed in the full Planning Commission and then in the NDC... (*Interruptions*)

[*Translation*]

SHRI RAJESH KUMAR: Mr. Speaker, Sir, consequent upon implementation of the new economic policy, the percentage of the people living below poverty line has come down in the Eighth Five Year Plan but the prices of commodities have increased more than three times in the country due to non-assessment of new economic policy. I want to know from the hon. Minister through you as to what measures the Government is going to take to reduce the prices?

[*English*]

SHRI GIRIDHAR GAMANG: Sir, the inflation rate was 11 per cent in the year 1994-95. It was 9.6 per cent in the year 1995-96. We are taking steps to reduce the rate of inflation by accepting and adopting different measures. But compared to previous years, it has been reduced.

[*Translation*]

SHRI RAJESH KUMAR: My question was with regard to poverty. What measures have been taken to reduce the poverty. His reply does not pertain to my question.

[*English*]

MR. SPEAKER: What are the steps you would like to take to reduce the rate of inflation?

SHRI GIRIDHAR GAMANG: He has asked two questions. Firstly he has asked about inflation. Secondly, he has asked about poverty. Which question shall I reply?

MR. SPEAKER: Both.

SHRI GIRIDHAR GAMANG: The estimated level of poverty is 20.3 per cent in 1992-93. In addition to the on-going schemes which are already there for alleviating poverty, we have started a number of new schemes in recent years.

Then, we have schemes for rural development as well as new schemes which are intended for rural areas

where there are maximum number of people who are living below the poverty line. The schemes that have been introduced recently by the Government are the Employment Assurance Scheme, the JRY and so on. They are related mostly to the rural areas and the rural poor. So, these are the measures which have been taken by the Government.

[*Translation*]

SHRI RAJESH KUMAR: Sir, I have not got reply to my question.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, we had decided to discuss on the mid-term appraisal of the Eighth Five Year Plan. The Minister of Parliamentary Affairs was also a party to the said decision. But it has come to our notice now that even mid-term appraisal has not been carried out so far. What will be discussed then

MR. SPEAKER: By what time it is likely to be completed?

SHRI ATAL BIHARI VAJPAYEE: Sir, I am asking you.

MR. SPEAKER: It will become a new tradition if the leader of the opposition puts a question before the speaker.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I am asking you because decision was taken in your presence.

MR. SPEAKER: That is why I am saying that you ask regarding the period by which it is likely to be completed so that it can be discussed here.

SHRI ATAL BIHARI VAJPAYEE: I think that the appraisal is incomplete, when it will be completed?

SHRI GIRIDHAR GAMANG: Sir, there are two questions. An internal meeting was held for mid-term appraisal. So, every point will be discussed one after another.....

[*English*]

MR. SPEAKER: No, the House is not ready to hear this kind of a reply. The House would like you to get the information and make the mid-term appraisal... (*Interruptions*)

[*Translation*]

SHRI RAM VILAS PASWAN: Sir, this is the question to be replied by the Prime Minister but the Minister is abroad on a visit. You gave the ruling last time that no Minister visit foreign country until the session of Parliament is over.

MR. SPEAKER: The question may not be discussed if you go in to the politics.

[English]

SHRI GIRIDHAR GAMANG: As soon as we get the information from each Department.....

MR. SPEAKER: Please note the feelings expressed by the Members. They want to have the mid-term appraisal to be discussed on the floor of the House.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): There are three stages. One is the internal meeting. Second one is the full Planning Commission meeting and the third one is NDC meeting. There are three stages. The first stage which has started is still going on. Second stage is the Planning Commission meeting which will be held on the basis of the first report prepared by the Planning Commission in its internal meeting. Last one is the NDC meeting. Sir, shall I submit that during 1992 the Eighth Plan document was placed in the House?

MR. SPEAKER: You should note the feelings of the Members. We are not to discuss the Eighth Five Year Plan. We are not discussing the mid-term appraisal also. The House, I think, is not happy about it.

SHRI GIRIDHAR GAMANG: On the appraisal of the Eighth Plan, internal discussions are going on and after that we will have a full-fledged meeting of the Planning Commission and then the NDC meeting. After this, I will come to the House again.

MR. SPEAKER: The question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

[English]

##### **Production and Despatch of Coal**

65\*. SHRI A. INDRAKARAN REDDY: Will the Minister of COAL be pleased to state:

(a) the target for production and despatch of coal by companies under Coal India Limited (CIL) for 1995-96;

(b) the quantity and value of pithead stocks with CIL as on March 31, 1995;

(c) the value of the above pithead stocks which has been taken into account for computation of profit and loss of CIL;

(d) whether the target for liquidation of the pithead stocks was also fixed for 1994-95; and

(e) if so, the extent to which the above stock has been liquidated?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) For the Coal Companies under Coal India Limited the targets for production and despatch of coal for 1995-96 are 241 million tonnes and 245.50 million tonnes respectively.

(b) and (c). The quantity of measured pithead stocks with subsidiaries of CIL as on March 31, 1995 was 30.8 million tonnes. The value of the stocks as well as the final profit and loss figures will be known only after the accounts have been audited.

(d) and (e). A target of liquidating 8.5 million tonnes of pithead stocks had been fixed for the year 1994-95. Stock to the extent of 11.89 million tonnes was despatched during the period April-October, 94. However 12.38 million tonnes of coal was again added to the stock in the period, between November, 94 and March, 95.

##### **Custodial Deaths**

\*66. SHRI V. SREENIVASA PRASAD:

SHRI TARA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the deaths in the police custody in the Capital have increased during the last six months;

(b) if so, the details thereof and the reasons therefor;

(c) the number of custodial deaths occurred during 1994;

(d) whether the National Human Rights Commission has started probing the causes of such deaths; and

(e) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b). No death in police custody in the Capital has been reported by Delhi Police in the last six months.

However, intimation of four instances of deaths allegedly in police custody in Delhi in the first six months of 1995 was given to the National Human Rights Commission. The Commission obtained reports from the Commissioner of Police, Delhi and the Government of National Capital Territory of Delhi on each of these deaths, allegedly in police custody. Reports on all these four instances have been received by the Commission. In two of these cases, after considering the reports, the Commission has already directed that no further action be taken.

(c) to (e). Two custodial deaths occurred in police custody in Delhi during 1994.